

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.2988/2019

Wednesday, this the 9th day of October 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ujjawal (Aged about 24 years)
d/o Mr. Ombir Singh
r/o RZ New T-13, Om Vihar
Uttam Nagar, New Delhi – 5
Group C, Unemployed

..Applicant

(Mr. T D Yadav, Advocate)

Versus

1. The Chairman
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi
FC-18, Institutional Area
Karkardooma, Delhi – 110 032
2. The Secretary
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi
FC-18, Institutional Area
Karkardooma, Delhi – 110 032
3. South Delhi Municipal Corporation
Through its Commissioner
Dr. Shyam Prasad, Civic Centre
Minto Road, Delhi

..Respondents

(Ms. Esha Majumdar, Advocate for respondent Nos. 1 & 2)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

The Delhi Administration intended to fill the post of Teachers of different categories in the year 2017. The selection was entrusted to Delhi Subordinate Services Selection Board

(DSSSB). In this behalf, an Advertisement No.02/17 was issued on 07.08.2017. The applicant applied for the post of Primary Teacher as a general candidate for the post with Code No. 16/17. Examination for this purpose was conducted on 29.10.2017 but it was cancelled in December, 2017. Fresh Advertisement No.01/18 was issued on 26.06.2018. It was mentioned that the candidates, who applied in response to earlier notification, need not apply. Examination was held on 13.10.2018. The applicant secured 112.50 marks. The candidates, who secured up to 111 marks in OBC category, were accommodated. For general category, it was 117 marks.

2. The applicant made a representation on 17.10.2018, stating that she belongs to OBC category and when she intended to upload the application with those particulars, there was some problem and accordingly, she applied as general candidate. She made a request that her candidature be considered as the one belonging to OBC category. This O.A. is filed complaining that the respondents did not accede to the request and seeks a direction to treat her as an OBC candidate.

3. We heard Mr. T D Yadav, learned counsel for applicant and Ms. Esha Majumdar, learned counsel for respondent Nos. 1 & 2, at the stage of admission itself.

4. It is not in dispute that the applicant did not claim the status of OBC category while applying in response to the

advertisement issued on 07.08.2017. In case she faced any difficulty in uploading the application, she was expected to pursue remedies in that behalf, at that stage. She took part in the examination held on 29.10.2017, but the same was cancelled in December, 2017.

5. In the subsequent advertisement issued on 26.06.2018, it was mentioned that the candidates, who applied in the year 2017, need not apply again. Benefit of age relaxation was extended to them. If the applicant was not successful in the year 2017 in uploading the application with the OBC status, she was expected to try at least in the year 2018, to claim the benefit. She did not take any steps. It was only after the examination was conducted and results were declared, that the applicant came forward with the plea that she may be treated as an OBC candidate.

6. It needs to be mentioned that the entire process of receiving applications, tabulation of marks and the selection of candidates, is through online system and human intervention is virtually minimum. The social status of the applicant cannot be changed at this stage. The applicant made a grievance about the alleged non-acceptance of the online form, with OBC status only on 17.10.2018. Though it was mentioned that she made a representation earlier on 29.09.2017, there is nothing of that sort on the record. The other representation is the one dated

20.07.2019, which is long after the declaration of the results in the year 2018.

7. We do not find any merit in this O.A. It is accordingly dismissed. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

October 9, 2019

/sunil/

